

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1767
ANSWERED ON:23.03.2012
FEMALE INFANTICIDE
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of incidents of female infanticide recorded during each of the last three years and the current year, State wise;
- (b) whether the Government has taken note of increasing number of such cases;
- (c) if so, the details thereof; and
- (d) the corrective measures undertaken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to(c): Information on crimes, including on infanticide are maintained by the National Crime Records Bureau, Ministry of Home Affairs. National Crime Records Bureau have informed that they do not maintain gender wise data on infanticide. A total of 140, 63 and 100 cases of infanticide were reported in the country during 2008, 2009 and 2010 respectively. The latest data pertains to the year 2010, State/Union Territory wise details of cases registered for infanticide are enclosed at Annexure.

(d): The Government of India has undertaken a number of measures to improve survival and status of girl children in the country. While programmes for improvement of nutrition benefit all children including girl children, like the Integrated Child Development Scheme, National Rural Health Mission, Mid-day meal Scheme etc. specific interventions for girl children include implementing the Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, cash transfer scheme of 'Dhanalakshmi', setting up a Sectoral Innovation Council for improving girl child sex ratio, and the pilot scheme 'Sabla' for comprehensive intervention for adolescent girls in the age group of 11-18, with a focus on out of school girls in select 200 districts of the country.